

THE
PARLIAMENTARY DEBATES
(Part I—Questions and Answers)
OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Friday, 24th April, 1953

The House met at a Quarter Past
Eight of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

REHABILITATION OF DISPLACED PERSONS IN
ANDAMANS

*1554. **Shri S. C. Samanta:** Will the Minister of Rehabilitation be pleased to state:

(a) how many of the displaced persons from East Pakistan have been sent to Andamans for rehabilitation and resettlement there;

(b) whether any extra amount has been granted for them; and

(c) if so, how much (separately in the form of grants and loans)?

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (c). The information is being collected and will be laid on the Table of the House in due course.

Shri S. C. Samanta: May I know, Sir, whether any family from the fresh arrivals in 1952 is contemplated to be sent there?

Shri A. P. Jain: Would it not be better if the hon. member waits until I get all the information?

Mr. Speaker: He wants to know the intention of Government—whether they intend to send them?

Shri A. P. Jain: Yes, we intend to.

Shri S. C. Samanta: May I know whether the expenses incurred on these displaced persons would be met from the Colonisation Fund, of the Home Ministry or the funds of the Rehabilitation Ministry?

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Shri A. P. Jain: Certainly, all rehabilitation work is being done by the Rehabilitation Ministry; the Rehabilitation Ministry meets the funds.

SECONDARY EDUCATION COMMISSION

*1585. **Sardar Hukam Singh:** Will the Minister of Education be pleased to state:

(a) whether the Secondary Education Commission with Dr. A. Lakshmanswamy Mudaliar as chairman has submitted its report on the nearest position of secondary education in India; and

(b) if so, whether any measures have been suggested for its re-organisation and improvement?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) No. The Report of the Commission is likely to become available in June, 1953.

(b) Does not arise.

Shri T. S. A. Chettiar: May I know whether it has been made clear to the Commission that the recommendations should be on the basis of basic education?

Shri K. D. Malaviya: This opinion of the hon. member is already known to the Commission and in way it has been conveyed to them.

ELECTRO-CHEMICAL RESEARCH INSTITUTE
KARAIKUDI

*1586. **Shri S. C. Samanta:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state which are the principal branches for investigation on which work is to proceed in the Central Institute of Electro-chemical Research and Development at Karaikudi?